

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.10.2025

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6375 of 2025 in Comp. App. (AT) No. ____ of 2025	New Tirupur Area Development Corporation Ltd. Vs. Infrastructure Leasing & Financial Services Ltd.	Ankur Sood
2.	I.A. No. 6376 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	C.S. Construction Co. Pvt. Ltd. Vs. Chanakya Academy for Education & Training Pvt. Ltd.	Manish Kaushik
3.	I.A. No. 6377 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Shamim Ahmed Vs. Shabaj Ali, Proprietor of Golden Steel & Anr.	Prashant Katara
4.	I.A. No. 6378 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Intec Capital Ltd. Vs. Sandeep Kumar Bhatt	Manish Kumar
5.	I.A. No. 6387 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 1332 of 2025	Rajeev Khurana Vs. Arvind Kumar, Resolution Professional	Parul Khurana
6.	I.A. No. 6405 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 1276 of 2025	Navin M. Raheja Vs. Shravan Minocha & Ors.	Anjali Chauhan

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Assistant Registrar